

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/636/A

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge  
Chirang, Kajalgaon

Dated Guwahati, the 8<sup>th</sup> February, 2022.

Sub:- **Casual leave.**

Ref:- Letter No. DJCH.I-5/2015-2022/356 Dated 07.02.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 07.02.2022**, has been granted.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-08/2017/ 637/A, dated ,08-02-2022**  
Copy to:

1. The Project Manager, Gauhati High Court.

*Sd/- 08/2/22*  
**JT.REGISTRAR (VIGILANCE)**